

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 233
IB-383/ND/2022
IA- 3595/2023

IN THE MATTER OF:
Ascent Buildtech Pvt.Ltd.

... **Appellant/Petitioner**

Under Section: 10 of IBC, 2016

Order delivered on 20.03.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :
For the Respondent :
For the Corporate/Applicant : Adv. Bharat Bhushan Sethi, Adv. Chetna Bisht,
Adv. S. Bakshi
For Reliance : Adv. Akhil Sachar, Adv. Sunanda Tulysan, Adv.
Shweta Pattnaik
For the Objector AOA : Adv. Partho Bhattacharya, Adv. Anand Kumar
Singh, Adv. Madhushree Moitra in IB-
383/ND/2022

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 29.04.2024.

Sd/-
(COURT OFFICER)